

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 181 of 2011 & IA Nos. 270 of 2011 & 271 of 2011,

Dated: 1st December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Aravali Transmission Service
Company Limited & Anr. Appellant (s)**

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain &
Mr. Ankur Sood, Advocates

Counsel for the Respondent (s) : None.

ORDER

Heard the learned counsel for the appellant.

Admit. Issue notice of the IA Nos. 270 of 2011 & 271 of 2011 alongwith main appeal to the respondents returnable on **12th January, 2012.** Dasti service is permitted.

Post the matter on **12th January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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